

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, SPECIAL BENCH (COURT - II)**

**Item No. 259**  
**76/241- 242/ND/2019**

**IN THE MATTER OF:**

**Anjali Bhardwaj & Crs** ... **Applicant/Petitioner**  
**Versus**  
**M/s. Magpic Greenbuild Pvt. Ltd. & Ors.** ... **Respondent**

**Under Section: 241-242 of Companies Act, 2013**

**Order delivered on 14.12.2020**

**CORAM:**

**SHRI. B. S. V. PRAKASH,**  
**HON'BLE ACTG. PRESIDENT**

**SHRI. L.N. GUPTA,**  
**HON'BLE MEMBER (TECHNICAL)**

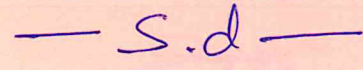
**PRESENT:** None

**ORDER**

List on 03.03.2021.



**(B. S. V. PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(L.N. GUPTA)**  
**MEMBER (TECHNICAL)**